

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 3181/2009

MAHARASHTRA STATE COOP. BANK LTD.

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

WITH

SLP(C) No. 17727/2008 (IX)

C.A. No. 3278-3279/2009 (III)

(IA No. 28322/2022 - APPROPRIATE ORDERS/DIRECTIONS)

SLP(C) No. 20915/2008 (IX)

C.A. No. 3185/2009 (III)

SLP(C) No. 19398-19399/2008 (IX)

SLP(C) No. 20228-20230/2008 (IX)

Date : 06-11-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

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UPON hearing the counsel the Court made the following

O R D E R

As prayed, list on 19.11.2025.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR